

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**(SPECIAL BENCH)**  
**COURT-VI**

**Item No. 612**  
**IB-45/PB/2018**

**IA/4812/2021, IA/3752/2020, IA/961/2021, IA/2686/2020,**  
**IA/3756/2020, IA/2731/2020, IA/1601/2021, CA/388/2019,**  
**IA/5169/2021, IA/4205/2021, IA/2025/2022, IA/2297/2022,**  
**IA/4075/2022, IA/5386/2022, IA/1867/2023, IA/2771/2023,**  
**IA/2839/2023, IA/31/2024, IA/1605/2024, IA/1611/2024,**  
**IA/1617/2024, IA/1619/2024**

**IN THE MATTER OF:**

**M/s. Nupur Finvest Pvt. Ltd.**

**...PETITIONER**

**Vs.**

**M/s. Unnati Fortune Holdings Ltd.**

**...RESPONDENT**

**Section**

**U/s 7 of IB Code, 2016**

**Order delivered on 22.05.2024**  
**HYBRID HEARING (PHYSICAL & VC)**

**Coram:**

**SHRI ASHOK KUMAR BHARADWAJ, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For NOIDA**

:Sr. Adv. Sanjiv Sen  
Adv. Abdhesh Chaudhary .Adv.  
Vinayak Mishra Adv. Geetanjali  
Setia, Adv. Anjali Singh, Adv.  
Pragyan Mishra

**For Tata Capital**

:Adv. Shalka Lall in  
IA/4075/2022

**For the ICICI Bank**

:Mr. Abhirup Dasgupta, Mr.  
Ishaan Duggal and Mr. Ruchi  
Goyal, Advocates

**For the RP**

**For the Applicant**

:Mr. Dhananjaya Sud, Adv.  
:Adv. Bharat Bhushan Sethi in  
IA/2025/2022, IA/2731/2020.,  
Adv Preeti Goel & Adv. Anubhav  
Goel in I.A No 31 of 2024, Adv  
Prashant Katara in IA  
2771/2023, Adv. Mohit  
Chaudhary and Adv. Prakhar  
Mithal in IA No. 5386/ 2022, Mr.  
Vaibhav Tyagi, Adv. in IA 4075 of  
2022

**ORDER**

**IA/4812/2021**

Ld. Counsels for the parties jointly prayed for deferment of hearing qua all the pending application listed. In the wake, let all the pending applications be listed on **05.07.2024**.

**Sd/-  
(Rahul Bhatnagar)  
Member (T)**

**Sd/-  
(Ashok Kumar Bharadwaj)  
Member (J)**